

Corporation Refinery in Bombay there is likely to be a shortfall in the production of kerosene;

(b) if so, the rate of production of kerosene in the country by the different refineries and whether the shortfall that is going to be created because of the above strike can be met by increased production in other refineries;

(c) if not, in what way Government are going to meet the gap and whether steps have been taken to negotiate with any foreign country to procure the supply; and

(d) whether the shortfall in production is of such a nature that the Central Government may have to cut down supplies to the States and if so, the actual cut that is being contemplated for each of the States in the country State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) to (d). The estimated requirement of kerosene for 1982 is placed at 5.1 million tonnes. It was also estimated that indigenous production of kerosene would be of the order of 3.6 million tonnes and the deficit would be met through the long term contract with the USSR for import of petroleum products. Steps have already been taken to import additional quantities of kerosene which would take care of the short-fall in kerosene production in Bharat Petroleum Corporation Limited Refinery. Therefore, the question of reduction of kerosene supplies to the States does not arise.

Restriction of FERA and MRTP drug Companies in case of items reserved for public sector

3593. SHRIMATI JAYANTI PATNAIK: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether a proposal is under the consideration of Government to disal-

low the FERA and MRTP drug Companies for the automatic growth in items which are reserved for the Public sector and those formulations which do not involve high technology;

(b) whether any detailed scheme is proposed to be worked out for this purpose;

(c) if so, the details of that scheme; and

(d) the progress made in implementing it?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) and (b). On 14-8-80, Government had notified its policy of allowing automatic growth to the extent of 5 per cent per annum limited to 25 per cent in a five-year period, in one or more stages, of the registered or licensed capacities of industrial undertakings in the industries specified in the Schedule to the said notification subject to certain conditions. This notification as amended on 21st February, 1981, covered the Drug Industry as a whole. The question of applying this policy to the Drug Industry in the context of the New Drug policy is under consideration and no final decision has been taken so far.

(c) Details of the proposal under consideration can not be divulged at this stage in public interest.

(d) Does not arise.

पुणे शहर और जिले में टेलीफोन पद्धति का विस्तार

3594. श्री रामकृष्ण मोरे : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) पुणे शहर और पुणे जिले में टेलीफोन पद्धति के बारे में नई योजनाओं और विस्तार कार्यक्रम का ब्यौरा क्या है ;

(ख) पुणे में कितने व्यक्ति प्रतीक्षा सूची में हैं; और

केन्द्रों अथवा प्रसारण केन्द्रों की स्थापना करने का कोई प्रस्ताव है; और

(ग) इन्हें कब तक शामिल किये जाने की संभावना है ?

(ग) यदि हां, तो इस प्रयोजन के लिए किन किन स्थानों का चयन किया गया है ?

संवार मंत्री (श्री सी. एम. स्टीफन) :

(क) 1981-82 के दौरान पुणे टेलीफोन प्रणाली में 1000 लाइनों तथा शेष पुणे जिले में 1200 लाइनों की वृद्धि का प्रस्ताव है। पुणे टेलीफोन प्रणाली में पुनः 2200 लाइनों के 1982-83 में विस्तार करने की योजना है।

सूचना और प्रसारण मंत्री (श्री वसन्त साठे) : (क) महाराष्ट्र राज्य में कार्य कर रहे रेडियो स्टेशनों का ब्यौरा संलग्न विवरण में दिया गया है।

(ख) पुणे में तारीख 30-9-1981 को प्रतीक्षा सूची में दर्ज व्यक्तियों की संख्या 9059 थी।

(ख) और (ग) छठी योजना के दौरान शोलापुर में स्थानीय रेडियो स्टेशन स्थापित करने का एक स्वीकृत योजनागत प्रस्ताव है। परियोजना के चालू योजना अवधि के दौरान मुकम्मल हो जाने की संभावना है। इसके अतिरिक्त छठी योजना के प्रस्तावों में निम्नलिखित योजनाएं भी शामिल हैं :—

(ग) उम्मीद है कि छठी योजना के अन्त तक प्रतीक्षा सूची में दर्ज अधिकांश आवेदकों को निपटा दिया जाएगा।

महाराष्ट्र में आकाशवाणी केन्द्रों तथा रिमोट केन्द्रों की स्थापना किया जाना

(1) नागपुर में 1000 कि० वा० मीडियम वेव ट्रांसमीटर के साथ समर्पित राष्ट्रीय प्रसारण सेवा।

35)5. श्री रामहृण मोरे : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(2) सांगली के सहायक केन्द्र का दर्जा बढ़ाकर एक स्थाई स्टूडियो से युक्त पूर्ण रूपेण केन्द्र का करना।

(क) महाराष्ट्र राज्य में काम कर रहे आकाशवाणी केन्द्रों का ब्यौरा क्या है ;

(3) पुणे के ट्रांसमीटर की शक्ति को 20 किलोवाट से बढ़ाकर 100 किलोवाट करना।

(ख) क्या छठी पंचवर्षीय योजना के दौरान राज्य में और आकाशवाणी